New Delhi Municipal Committee and the Delhi Development Authority has impressed on the officials the need for taking urgent action to clean and repair the roads, streets, storm water and other drains etc., with a view to maintaining cleanliness and improving the sanitary conditions of the capital. The local authorities are taking necessary action in this regard.

Central Assistance for Calcutta Metropolitan Development Authority Projects

1070. SHRI DIPEN GHOSH: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whetiier the Calcutta Metropolitan Development Authority (CMDA) has requested the Central Government for an additional Rs. 30 crores for the completion of all on going CMDA projects; and
- (b) if so, what decision the C entral Government have taken thereon ?

THE MINISTER OF PAR-LIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No request has been received from CMDA for any assistance from the Central Government for the completion of CMDA projects.

(b) Question does not arise.

Extension of time for construction on Commercial Plots

1071. SHRI BHAGATRAM MANHAR: Will the Minister of WORKS AND HOUSING be pleasd to state:

(a) whether it is a fact that D.D.A, has granted permission and extension of time for construction on commercial plots sold earlier

dian io years, 15 years or more in accordance widi die guidelines framed by die DDA on payment of prescribed penalty;

- (b) if so, the number of such cases;
- (c) whedier it is also a fact diat D.D.A, has actually taken possession of some commercial plots during die last diree years for contravention of die condition for carrying out construction during a stipulated period; and
 - (d) if so, the details tilereof?

THE MINISTER OF PAR-LIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported diat extension of time has been granted in certain case of plots sold earlier than io years but not earlier dian 15 years.

- (b) 9 cases.
- (c) No. Sir.
- (d) Does not arise.

Homes for Shanty Dwellers in Nehru Place

1072. SHRI ARABINDA GHOSH: Will die Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government are aware diat die Delhi Development Authority's beautification drive for Asian Games has deprived thousands of residents of a Shanty town near Nehru Place, of their homes; and
- (b) if so, what steps have been taken to resettle diem?

THE MINISTER OF PAR-LIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN 169

- SINGH): (a) The DDA has reported diat some squatters have been removed from Nehru Place complex from die land required for development of nodal point for DTC on 7-9-82 and not on account of beautification drive for Asian Games.
- (b) The DDA has stated diat 101 persons have been allotted alternative sites in Sultanpuri.

Junior Engineers working under - the Maintenance Division of C.P.W.D.

- 1073. SHRI RAM BHAGAT PASWAN: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) what is die number of Junior Engineer working under die Maintenance Division of C.P.W.D. in New Delhi;
- (b) whetiier it is a fact that Junior Engineers under this division are required to visit every house under dieir jurisdiction to check the proper upkeep;
- (c) if so, whether they have been provided with Assistants/Clerks for maintenance of many stores provided under them;
- (d) if die answer to part (c) above be in die negative, the reasons dierefor;
- (e) whetiier Government propose to provide Assistants/Clerks to the JEs; and
 - (f) il' so, by when ?
- THE MINISTER OF PAR-LIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):
- (a) 534-
- (b) The Junior Engineers are required to test check some percentage ofthe complaints attended by die Workcharged staff. They

are also required to visit eadl and every building under dieir charge, once in a year. Further diey are required to inspect and record measurements in quarters where annual repairs or special repairs are under progress.

- (c) Generally, no Assistants/ Clerks are provided to the Junior Engineers for maintenance of stores. However, five Junior Engineers incharge of stores have been provided widi clerks.
- (d) to (f) The nature of duties of Junior Engineers incharge of maintenance does not warrant pro viding an Assistant or a Clerk to them.

Repairs of Government Quarters at Minto Road, New Delhi

1074. SHRI M. BASAVA RAJU: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that in view of acute accommodation problem Government have decided to undertaken extensive repairs of old type single storey Government quarters at Minto Road area, New Delhi;
- (b) if so, by when die decision is likely to be implemented and whetiier Government propose to carry out the repairs in a phased manner in order to provide alternative accommodation to the affected allottees in the same area:
- (c) whether the allottees would be allowed to go back to dieir respective previous accommodation, when fully repaired, if not, the reasons therefor; and
- (d) the manner in which Government propose to solve the problems of water and electric connections etc. of those quarters when made fit for reoccupation ?